

PATNA HIGH COURT
NOTICE

**With regard to filling up of the vacancies in the cadre of Civil Judge
(Senior Division) for the year 2023-24.**

This is for information that the Court have been pleased to direct to ask for list of contested judgement (Civil & Criminal) delivered during the period from 2019 to 2023 from all the eligible officers who have completed 5 years of qualifying service by 31.03.2024 and are confirmed in service as Civil Judge (Junior Division) except those who have since retired/compulsory retired/dismissed under recommendation of promotion, for consideration of their cases for promotion to the cadre of Civil Judge (Senior Division) for the year 2023-24. The names of such officers are as under:

<u>Sl. No.</u>	<u>Name of the officers, designation and present place of posting</u>
1	Sri Sunil Kumar Mishra, S.D.J.M., Uda-Kishunganj
2	Sri Anchal Dwivedi, Civil Judge(Jr. Division), Naughachia
3	Sri Praduman Kumar ,Civil Judge (Jr. Division), Banka
4	Sri Sumit Kumar Singh, II S.D.J.M., Samastipur
5	Sri Vishwjeet Kumar, Civil Judge (Jr. Division), Madhubani
6	Ms. Sangita Kumari, S.D.J.M., Munger
7	Sri Vikash Kumar, Civil Judge (Jr. Division), Biharsharif
8	Sri Pramod Kumar Sharma, S.D.J.M., Chapra
9	Md. Manzoor Alam, Civil Judge (Jr. Division), Araria
10	Sri Damodar Kumar, Civil Judge (Jr. Division), Sasaram
11	Sri Kapil Dev, Civil Judge (Jr. Division), Siwan
12	Ms. Kanchan Yadav, S.D.J.M, Supaul
13	Sri Sameer Kumar, J.M. 1 st Class, Muzaffarpur
14	Ms. Alka Roy, S.D.J.M., Madhubani
15	Sri Jaiprakash Verma, S.D.J.M., Benipatti
16	Ms. Smita Kumari, S.D.J.M., Ara
17	Md. Salikur Rahman, Civil Judge (Jr. Division), Dhamdaha
18	Sri Rahul Kumar, S.D.J.M., Muzaffarpur
19	Ms. Juli Kumari, Civil Judge (Jr. Division), Samastipur
20	Sri Sudhir Kumar Paswan, S.D.J.M., Sasaram
21	Sri Shyam Nath Sah, S.D.J.M., Rosera
22	Sri Sumit Kumar, S.D.J.M., Danapur
23	Ms. Suman Kumari, S.D.J.M., Saharsa
24	Ms. Ruby Kumari, S.D.J.M., Jhanjharpur
25	Ms. Nandita Kumari, S.D.J.M., Biharsharif

26	Ms. Ruby Kumari, S.D.J.M., Begusarai
27	Sri Rajeev Kumar, Civil Judge (Jr. Division), Shahpur Patori
28	Ms. Sobhana Swetanki, S.D.J.M., Hilsa
29	Ms. Shikha Kumari, Additional Civil Judge (Jr. Division), Hajipur
30	Sri Sachin Kumar, S.D.J.M., Birpur
31	Ms. Sonal Biswas, S.D.J.M., Barh
32	Sri Eshwar Chandra Akela, S.D.J.M., Arwal
33	Ms. Kumari Priyanka, S.D.J.M., Banka

The aforementioned officers have to send their list of contested judgments **within a fortnight** from the date of communication from this Court through the Principal District & Sessions Judges concerned in the prescribed proforma annexed herewith.

The officers must ensure that the list of judgments they will be furnishing/submitting must be of **contested judgments only** and they must keep the judgments in readiness so that they may be in a position to send them on a short notice.

By order of the Court,


Registrar (Appointment)

Patna High Court, Patna.
Date: 15.01.2025

PROFORMA

List of contested judgements (Civil & Criminal) delivered during the period from 2019 to 2023 in respect of consideration for promotion to the cadre of Civil Judge (Senior Division) for the year 2023-24.

Sl. No. of the officer (as mentioned in the list of officers who are under zone of consideration for promotion)	
Name of the officer, designation and present place of posting	

Nature of cases: Civil (Contested)

<u>Sl. No.</u>	<u>Case No. & Year</u>	<u>Date of judgement delivered</u>	<u>Capacity in which judgement delivered</u>	<u>Remarks / Explicit reason in case of deviation, if any.</u>

Nature of cases: Criminal (Contested)

<u>Sl. No.</u>	<u>Case No. & Year</u>	<u>Date of judgement delivered</u>	<u>Capacity in which judgement delivered</u>	<u>Remarks / Explicit reason in case of deviation, if any.</u>

Signature of the Officer:

Designation:

Date: